

[Sh. Somnath Chatterjee]

quality or lack of quality in Shri Atal Bihari Vajpayee also.

Therefore, when I mentioned this, I am sure that, in view of the changed attitude of my friend on the right, my immediate right, and in view of the little changed attitude of our good friend from Chittorgarh, the Prime Minister should know, I believe, that the House supports him entirely. He was talking of the strength of the entire House. If the entire House wants it, that is the strength of the Prime Minister. As has been rightly reminded by Shri Sharad Yadav, I hope, he will also do so in the Steering Committee.

Therefore, Madam, there need not be any apprehension on this. Shri I.K. Gujral should know that the country will support him if he takes immediate action to find out what the real position is and let it be known subject to, of course, judicial interventions these days, about which I do not know. *(Interruptions)*

MR. CHAIRMAN: Do you want to speak on this?

(Interruptions)

[Translation]

SHRI BRIJ BHUSHAN TIWARI (DUMARIAGANJ): Madam, I have given a notice. *(Interruptions)*

MR. CHAIRMAN: You will be given a chance. First, listen to me for a minute if we conduct the business of the House in a proper way, everybody will get a chance. If we make a hue and cry in this way, nobody will get a change. Let me make one point clear that if you speak out of turn, nobody will get a chance. Please keep quiet.

(Interruptions)

SHRI BRIJ BHUSHAN TIWARI: I have given the notice, first. *(Interruptions)*

KUNWAR SARVARAJ SINGH: We do not get a chance because we do not make a hue and cry... *(Interruptions)*

MR. CHAIRMAN: Please sit down you are going to be given an opportunity.

(Interruptions)

MR. CHAIRMAN: It has not come to an end, how long it will last. Members are waiting to raise their points in the zero hour.

(Interruptions)

SHRI ILIYAS AZMI: We eleven members are enough to disturb if we like. We are not... *(Interruptions)*

MR. CHAIRMAN: The sort of language could not be allowed here.

SHRI ILIYAS AZMI: It is not a Question of using such language, why we are ignored?

MR. CHAIRMAN: You are not being ignored Members are waiting for zero hour because they have to raise their points.

SHRI ILIYAS AZMI: When you allowed three hon'ble Members to speak for half an hour each was it not curtailing zero hour? Are we not the Members? *(Interruptions)* Do we have no opinion regarding Bofors Case or on this motion? If any senior members raises a point he is allowed to speak by the Chair and he may speak as long as he likes... *(Interruptions)*

MR. CHAIRMAN: Mr. Azmi please sit down.

I shall give you a chance.

SHRI ILIYAS AZMI: When will you give me a chance? *(Interruptions)*

MR. CHAIRMAN: Please leave it now. I have invited the next member to speak.

SHRI ILIYAS AZMI: You have called out a name but at that time you had stated that you would call me after Dada.

MR. CHAIRMAN: At the moment, regular discussion is not going on. If Members from every party stand up in this way, this would not be zero hour. It is up to the House that there should not be zero hour and all members may continue discuss this point this can not be permitted.

(Interruptions)

SHRIMATI SUSHMA SWARAJ (SOUTH DELHI): Madam, first you ask the Govt. to come out with a statement in this regard *(Interruptions)* otherwise this affair would be talk out. After all, there has been such a serious discussion on this issue for 20-25 minutes and therefore, you should direct the Govt. to make a statement on it.

MR. CHAIRMAN: It is, in fact a matter of privilege and it has already been referred to the Hon'ble Speaker. I would request Shri Srikanta Jena to respond to it.

(Interruptions)

SHRIMATI SUSHMA SWARAJ: Govt. should make a statement about it. *(Interruptions)*

MR. CHAIRMAN: Now, zero hour starts, you please speak.

[English]

SHRI VIJAY HARISHCHANDRA PATEL (GANDHI NAGAR): I want to invite the kind attention of this august House to a very serious problem. It not only relates to Gujarat but it also relates to the whole nation. The ONGC has shut down its oil production at Gandhar Oil Field in Gujarat in consultation with the Central Government. That news is published in the *Gujarat Samachar*, a Gujarati Daily of Gujarat. The State Government has not provided adequate security and protection to the ONGC people and that is why, the oil production has been shut down.

We import oil from foreign countries and we pay a lot of foreign exchange for it. When we get oil from our

own country, we do not see to it that adequate protection and security is provided to such institutions.

It is also published that agriculturists around that area of oil production in Gujarat have protested against the ONGC people because the compensation for their acquired lands has not been provided. This is a very serious issue. On the one hand the ONGC has to shut down its oil production, which is not in the interest of our nation, and on the other hand, the poor agriculturists have not been given their compensation after compulsory acquisition of their lands under the Land Acquisition Act.

So, I request the Central Government to see to it that the poor agriculturists are given the compensation for their lands and also oil production at Gandhar Oil Field is started very soon.

[Translation]

SHRIMATI BHAVNABEN DEVRAJBHAI CHIKHALIA (JUNAGARH): The Govt. should consider it seriously and should start the Gandhar project ... (Interruptions)

MR. CHAIRMAN: Please listen to me for a minute.

SHRIMATI BHAVNABEN DEVRAJBHAI CHIKHALIA: The Govt. should commission it at the earliest issuing directions in this regard.

JUSTICE GUMAN MAL LODHA (PALI): I support her point.

MR. CHAIRMAN: Brij Bhushan Tiwari, please do not make a noise if you all speak together, support it so let other do it.

SHRI BRIJ BHUSHAN TIWARI: Madam, I want to raise a very important issue some armed persons attacked the fruit and vegetable market fiercely in which 30 shops at old market and seven at new vegetable market were burnt, dozens of people were badly wounded about thirty bicycles were broken, motors were burnt and lakhs of rupees looted. This happened due to ... (Interruptions)

SHRI SANTOSH KUMAR GANGWAR (BAREILLEY): It has not been mentioned here.

SHRI BRIJ BHUSHAN TIWARI: The reason of this incident was that these were a group of some persons who extorted money from the shopkeepers forcibly. The police have not registered a report of those shopkeepers so far. Whereas the ministers of Uttar Pradesh Govt. were present there. The B.J.P. Govt. district president was heading the attackers. These shops belonged to the people of Minority and the poor sections. This is the law and order position there. Those hooligans had the patronage of B.J.P. If the district administrations and the State Govt. do not take effective step and do not issue proper directions to the Govt. of Delhi in this regard it will not only affect the whole of district but affect the entire country as well. Therefore, I would request the Govt. to get the report in this regard laid before the House and by filing the case action against the culprits should be taken.

KUNWAR SARVARAJ SINGH: Allow us to speak.

MR. CHAIRMAN: That is right, you are associating together.

13.12 hrs.

At this stage Kunwar Sarvaraj Singh and some other Members came and Stood near the Table

MR. CHAIRMAN: Please Go back to your seat, first, I shall not listen to you from the well. Tiwariji, just make the people of your party understand. The remaining people are to be associated. First, you go to your seat. I shall not listen to you from here.

(Interruptions)

MR. CHAIRMAN: If you have given a notice, please go to your seat and wait.

(Interruptions)

MR. CHAIRMAN: You have raised this issue. What do you want now?

(Interruptions)

MR. CHAIRMAN: You have raised it, what is problem, now.

(Interruptions)

[English]

SHRI N.K. PREMCHANDRAN (QUILLON): Madam, I have to raise an important matter regarding allocation of rice under P.D.S. in Kerala. Please allow me. ... (Interruptions)

[Translation]

MR. CHAIRMAN: This noise would not go on to the record.

(Interruptions)*

MR. CHAIRMAN: First all go to their respective seats. I shall not listen to anybody in this way. This can not be allowed. Go back to your seat.

13.18 hrs.

[English]

At this stage Kunwar Sarvaraj Singh and some other Hon. Members went back to their seats.

(Interruptions)

[Translation]

MR. CHAIRMAN: Vinayji, please sit down for a minute. You are provided one minute time to speak. Vinay ji will speak after you.

*Not Recorded.